

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 24(ND)/2017
CA NO.

CORAM:



SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY: M/s. Erstwhile, Anil Arc Electrodes Pvt. Ltd.
V/s.
M/s. Registrar of Companies


SECTION OF THE COMPANIES ACT: 252

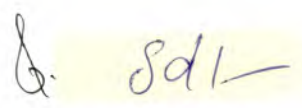
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Saurabh Kabra	, Adv	} Petitioner	
2.	Pooja Agast	, Adv		
3.	Munish Rao	Company prosecutor for RoC, Delhi		

ORDER

Learned Counsel for the Petitioner and representative of RoC are present. Learned Counsel for the Petitioner represent that in view of the death of the 1st Petitioner on 3.3.2017, legal heirs are to be impleaded. An application to this effect has also been filed. Advance notice in relation to the application it is represented by the Learned Counsel for the Petitioner has also been served on the respondent. However, in order to establish the applicants as the only legal heirs, Learned Counsel for the Petitioner seeks further time to file proof. Time is granted to produce the same.

Post the matter on 20.07.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)